68

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SANTOSH MOHAN DEV): (a) No, Sir.

- (b) Does «><sup>ot</sup> arise.
- (c) No, Sir.
- (d) Does not arise.

# Subscriptions, contributions and aid given In foreign exchange by India

#### 1283. SHRI ASHWANI KUMAR:

## SHRI KAILASH PATI MISHRA;

### SHRi SHANKER SINH VAGHELA:

WUI the Minister of FINANCE be pleased to state the details of the subscriptions, contributions and aid given <sup>m</sup> foreign exchange by India during the last thre<sub>e</sub> years, showing (i) the names of the Ministry and State Union Territories which dealt with the matter in each case; (ii)the name of the foreign country to which it was given; (iii) to<sub>e</sub> reasons for giving the aid, etc.; (iv) the date on which the foreign, exchange was given; (v) the number of cases where such con-iribution<sub>s</sub> hav<sub>6</sub> been discontinued, giving easons therefor; and (vi) toe names of ihe new parties entertained or accepted during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (i) to(vi) The information ig being collected and will be U>id on the Table of the House as soon as possible.

#### Import of robber by STC

1284. PROF. C. LAKSHMANNA:

## SHRI YALLA SESI BHUSHANA RAO;

Will the Minister of COMMERCE be pleased to state.-

(a) whether there is any plan for Importing substantial quantities of rubber

by the State Trading Corporation during 1986-87;

(b) if so, what '<sup>s</sup> the target for impart af rubber and toe price at which rubber is proposed to be imported; and

(c) whether the import  $_0f$  rubber is necessary to meet 'h<sup>©</sup> requirements of the domestic market?

THE MINISTER OF STATE IN THE MINISTRV OF COMMERCE (SHRI BRAHM DUTT): (a) and (b) Natural rubber is being imported through the STC. The quantum of imports during 1986-87 will depend mainly on the demand-supply gap, which as per present assessment ia around 40,000 tonnes. Imports take plac» at prevailing international market prices.

(c) Yes, Sir,

#### Arms licence for Bank employees

1285. SHRI J.P. GOYAL: Will the Minister of FINANCE be pleased to state;

(a) whether the bank employees have been requested ^ obtain arms licence; *mm* 

(b) if so, what are the areas in the country where such a scheme has bce\* int'oduced and when it has been introduc ed;

(c) what has been the response of the bank employees to the proposal;

(d) whether Government propose to provide them arms at concessional rates; and

(e) if not, what ve the reasons there-for and whether this is the main reason for lack of enthusiasm among bank employees in availing of licences for toe possession of weapons?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAN-ARDHAN POOJARI); (a) and (b) Taking into account the vulnerability of fhe"" branches, the banks take steps to post armed guards and to obtain arm? licences